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CHAPTER 61

**ARTICLES OF APPAREL AND CLOTHING ACCESSORIES, KNITTED
OR CROCHETED**

NOTES:

1. This Chapter applies only to made up knitted or crocheted articles.
2. This Chapter does not cover:
 - (a) Goods of heading 6212;
 - (b) Worn clothing or other worn articles of heading 6309; or
 - (c) Orthopaedic appliances, surgical belts, trusses or the like (heading 9021).
3. For the purposes of headings 6103 and 6104:
 - (a) The term “suit” means a set of garments composed of two or three pieces made up, in respect of their outer surface, in identical fabric and comprising:
 - (i) One suit coat or jacket the outer shell of which, exclusive of sleeves, consists of four or more panels, designed to cover the upper part of the body, possibly with a tailored waistcoat in addition whose front is made from the same fabric as the outer surface of the other components of the set and whose back is made from the same fabric as the lining of the suit coat or jacket; and
 - (ii) One garment designed to cover the lower part of the body and consisting of trousers, breeches or shorts (other than swimwear), a skirt or a divided skirt, having neither braces or bibs.

All of the components of a “suit” must be of the same fabric construction, colour and composition; they must also be of the same style and of corresponding or compatible size. However, these components may have piping (a strip of fabric sewn into the seam) in a different fabric.

If several separate components to cover the lower part of the body are presented together (for example, two pairs of trousers or trousers and shorts, or a skirt or divided skirt and trousers), the constituent lower part shall be one pair of trousers or, in the case of women’s or girls’ suits, the skirt or divided skirt, the other garments being considered separately.

The term “suit” includes the following sets of garments, whether or not they fulfil all the above conditions:

- (A) Morning dress, comprising a plain jacket (cutaway) with rounded tails hanging well down at the back and striped trousers;

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- (B) Evening dress (tailcoat), generally made of black fabric, the jacket of which is relatively short at the front, does not close and has narrow skirts cut in at the hips and hanging down behind;
- (C) Dinner jacket suits, in which the jacket is similar in style to an ordinary jacket (though perhaps revealing more of the shirt front), but has shiny silk or imitation silk lapels.

- (b) The term “ensemble” means a set of garments (other than suits and articles of heading 6107, 6108 or 6109), composed of several pieces made up in identical fabric, put up for retail sale, and comprising:
 - (i) one garment designed to cover the upper part of the body, with the exception of pullovers which may form a second upper garment in the sole context of twin sets, and of waistcoats which may also form a second upper garment, and
 - (ii) one or two different garments, designed to cover the lower part of the body and consisting of trousers, bib and brace overalls, breeches, shorts (other than swimwear), a skirt or a divided skirt.

All of the components of an ensemble must be of the same fabric construction, style, colour and composition; they also must be of corresponding or compatible size. The term “ensemble” does not apply to tract suits or ski suits, of heading 6112.

- 4. Headings 6105 and 6106 do not cover garments with pockets below the waist, with a ribbed waistband or other means of tightening at the bottom of the garment, or garments having an average of less than 10 stitches per linear centimeter in each direction counted on an area measuring at least 10 cm x 10 cm. Heading 6105 does not cover sleeveless garments.
- 5. Heading 6109 does not cover garments with a drawstring, ribbed waistband or other means of tightening at the bottom of the garment.
- 6. For the purpose of heading 6111:
 - (a) The expression “babies’ garments and clothing accessories” means articles for young children of a body height not exceeding 86 cm;
 - (b) Articles which are, *prima facie*, classifiable both in heading 6111 and in other headings of this Chapter are to be classified in heading 6111.
- 7. For the purposes of heading 6112 “ski suits” means garments or sets of garments which, by their general appearance and texture, are identifiable as intended to be worn principally for skiing (cross-country or alpine). They consist either of:

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- (a) A “ski overall”, that is, a one-piece garment designed to cover the upper and the lower parts of the body; in addition to sleeves and a collar, the ski overall may have pockets or footstraps; or
- (b) A “ski ensemble”, that is, a set of garments composed of two or three pieces, put up for retail sale and comprising:
 - (i) One garment such as an anorak, wind-cheater, wind-jacket or similar article, closed by a slide fastener (zipper), possibly with a waistcoat in addition, and
 - (ii) One pair of trousers whether or not extending above waist level, one pair of breeches or one bib and brace overall.

The “ski ensemble” may also consist of an overall similar to the one mentioned in paragraph (a) above and a type of padded, sleeveless jacket worn over the overall.

All the components of a “ski ensemble” must be made up in a fabric of the same texture, style and composition whether or not of the same colour; they also must be of corresponding or compatible size.

- 8. Garments which are, *prima facie*, classifiable both in heading 6113 and in other headings of this Chapter, excluding heading 6111, are to be classified in heading 6113.
- 9. Garments of this Chapter designed for left over right closure at the front shall be regarded as men’s or boys’ garments, and those designed for right over left closure at the front as women’s or girls’ garments. These provisions do not apply where the cut of the garment clearly indicates that it is designed for one or other of the sexes.

Garments which cannot be identified as either men’s or boys’ garments or as women’s or girls’ garments are to be classified in the headings covering women’s or girls’ garments.

- 10. Articles of this Chapter may be made of metal thread.

Exim Code	Item Description	Policy	Policy Conditions
6101	MEN’S OR BOYS’ OVERCOATS, CARCOATS, CAPES, CLOAKS, ANORAKS (INCLUDING SKI-JACKETS), WIND-CHEATERS, WIND-JACKETS AND SIMILAR ARTICLES, KNITTED OR CROCHETED, OTHER THAN THOSE OF HEADING 6103		
6101 20 00	Of cotton	Free	

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6101 30	<i>Of man-made fibres:</i>		
6101 30 10	Of synthetic fibres	Free	
6101 30 20	Of artificial fibres	Free	
6101 90	<i>Other:</i>		
6101 90 10	Of silk	Free	
6101 90 90	Other	Free	
6102	WOMEN'S OR GIRLS' OVERCOATS, CARCOATS, CAPES, CLOAKS, ANORAKS (INCLUDING SKI-JACKETS), WIND-CHEATERS, WIND-JACKETS AND SIMILAR ARTICLES, KNITTED OR CROCHETED, OTHER THAN THOSE OF HEADING 6104		
6102 10 00	Of wool or fine animal hair	Free	
6102 20 00	Of cotton	Free	
6102 30	<i>Of man-made fibres:</i>		
6102 30 10	Of synthetic fibres	Free	
6102 30 20	Of artificial fibres	Free	
6102 90	<i>Other:</i>		
6102 90 10	Of silk	Free	
6102 90 90	Other	Free	
6103	MEN'S OR BOYS' SUITS,ENSEMBLES, JACKETS, BLAZERS, TROUSERS,BIB AND BRACE OVERALLS, BREECHES AND SHORTS(OTHER THAN SWIM WEAR), KNITTED OR CROCHETED		
6103 10	<i>Suits:</i>		
6103 10 10	Of silk	Free	
6103 10 20	Of cotton	Free	
6103 10 30	Of artificial fibres	Free	
6103 10 90	Other	Free	
6103 22 00	Of cotton	Free	
6103 23 00	Of synthetic fibres	Free	
6103 29	<i>Of other textile materials:</i>		
6103 29 10	Of silk	Free	

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6103 29 20	Of artificial fibres	Free	
6103 29 90	Other	Free	
	<i>Jackets and blazers:</i>		
6103 31 00	Of wool or fine animal hair	Free	
6103 32 00	Of cotton	Free	
6103 33 00	Of synthetic fibres	Free	
6103 39	<i>Of Other textile materials:</i>		
6103 39 10	Of silk	Free	
6103 39 20	Of artificial fibres	Free	
6103 39 90	Other	Free	
	<i>Trousers, bib and brace overalls, breeches and shorts:</i>		
6103 41 00	Of wool or fine animal hair	Free	
6103 42 00	Of cotton	Free	
6103 43 00	Of synthetic fibres	Free	
6103 49	<i>Of Other textile materials:</i>		
6103 49 10	Of silk	Free	
6103 49 20	Of artificial fibres	Free	
6103 49 90	Other	Free	
6104	WOMEN'S OR GIRLS' SUITS, ENSEMBLES, JACKETS, BLAZERS, DRESSES, SKIRTS, DIVIDED SKIRTS, TROUSERS, BIB AND BRACE OVERALLS, BREECHES AND SHORTS (OTHER THAN SWIM WEAR), KNITTED OR CROCHETED		
	<i>Suits:</i>		
6104 13 00	Of synthetic fibres	Free	
6104 19	<i>Of other textile materials:</i>		
6104 19 10	Of silk	Free	
6104 19 20	Of artificial fibres	Free	
6104 19 90	Other	Free	
	<i>Ensembles:</i>		
6104 22 00	Of cotton	Free	
6104 23 00	Of synthetic fibres	Free	

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6104 29	<i>Of other textiles materials:</i>		
6104 29 10	Of silk	Free	
6104 29 20	Of artificial fibres	Free	
6104 29 90	Other	Free	
	<i>Jackets and blazers:</i>		
6104 31 00	Of wool or fine animal hair	Free	
6104 32 00	Of cotton	Free	
6104 33 00	Of synthetic fibres	Free	
6104 39	<i>Of other textile materials:</i>		
6104 39 10	Of silk	Free	
6104 39 20	Of artificial fibres	Free	
6104 39 90	Other	Free	
	<i>Dresses:</i>		
6104 41 00	Of wool or fine animal hair	Free	
6104 42 00	Of cotton	Free	
6104 43 00	Of synthetic fibres	Free	
6104 44 00	Of artificial fibres	Free	
6104 49	<i>Other textile materials:</i>		
6104 49 10	Of silk	Free	
6104 49 90	Of other fibres	Free	
	<i>Skirts and divided skirts:</i>		
6104 51 00	Of wool or fine animal hair	Free	
6104 52 00	Of cotton	Free	
6104 53 00	Of synthetic fibres	Free	
6104 59	<i>Of other textile materials:</i>		
6104 59 10	Of silk	Free	
6104 59 20	Of artificial fibres	Free	
6104 59 90	Of other fibres	Free	
	<i>Trousers, bib and brace overalls, breeches and shorts:</i>		
6104 61 00	Of wool or fine animal hair	Free	
6104 62 00	Of cotton	Free	
6104 63 00	Of synthetic fibres	Free	

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6104 69	<i>Of other textile materials:</i>		
6104 69 10	Of silk	Free	
6104 69 20	Of artificial fibres	Free	
6104 69 90	Other	Free	
6105	MEN'S OR BOYS' SHIRTS, KNITTED OR CROCHETED		
6105 10	<i>Of cotton:</i>		
6105 10 10	Shirts, hand crocheted	Free	
6105 10 20	Knit shirts (other than T-shirts) and sweat shirts, other than hand crocheted	Free	
6105 10 90	Other	Free	
6105 20	<i>Of man-made fibres:</i>		
6105 20 10	Of synthetic fibres	Free	
6105 20 20	Of artificial fibres	Free	
6105 90	<i>Of other textile materials:</i>		
6105 90 10	Of silk	Free	
6105 90 90	Other	Free	
6106	WOMEN'S OR GIRLS' BLOUSES, SHIRTS AND SHIRT-BLOUSES, KNITTED OR CROCHETED		
6106 10 00	Of cotton	Free	
6106 20	<i>Of man-made fibres:</i>		
6106 20 10	Of synthetic fibres	Free	
6106 20 20	Of artificial fibres	Free	
6106 90	<i>Of other textile materials:</i>		
6106 90 10	Of silk	Free	
6106 90 20	Of wool or fine animal hair	Free	
6106 90 90	Other	Free	
6107	MEN'S OR BOYS' UNDERPANTS, BRIEFS, NIGHTSHIRTS, PYJAMAS, BATHROBES, DRESSING GOWNS AND SIMILAR ARTICLES, KNITTED OR CROCHETED		
	<i>Underpants and briefs:</i>		
6107 11 00	Of cotton	Free	

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6107 12	<i>Of man made fibres:</i>		
6107 12 10	Of synthetic fibres	Free	
6107 12 20	Of artificial fibres	Free	
6107 19	<i>Other:</i>		
6107 19 10	Of silk	Free	
6107 19 90	Other	Free	
	<i>Night shirts and pyjamas:</i>		
6107 21 00	Of cotton	Free	
6107 22	<i>Of man made fibres:</i>		
6107 22 10	Of synthetic fibres	Free	
6107 22 20	Of artificial fibres	Free	
6107 29	<i>Of other textile materials:</i>		
6107 29 10	Of silk	Free	
6107 29 20	Of wool or fine animal hair	Free	
6107 29 90	Other	Free	
	<i>Other:</i>		
6107 91	<i>Of cotton:</i>		
6107 91 10	Gengis (Vests), other than hand crocheted	Free	
6107 91 90	Other	Free	
6107 99	<i>Of other textile materials:</i>		
6107 99 10	Of silk	Free	
6107 99 20	Of wool or fine animal hair	Free	
6107 99 90	Other	Free	
6108	WOMEN'S OR GIRLS' SLIPS, PETTICOATS, BRIEFS, PANTIES, NIGHT DRESSES, PYJAMAS, NEGLIGEEES, BATHROBES, DRESSING GOWNS AND SIMILAR ARTICLES, KNITTED OR CROCHETED		
	<i>Slips and petticoats:</i>		
6108 11	<i>Of man-made fibres:</i>		
6108 11 10	Of synthetic fibres	Free	
6108 11 20	Of artificial fibres	Free	

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6108 19	<i>Of other textile materials:</i>		
6108 19 10	Of silk	Free	
6108 19 20	Of cotton	Free	
6108 19 90	Of other fibres	Free	
	<i>Briefs and panties:</i>		
6108 21 00	Of cotton	Free	
6108 22	<i>Of man-made fibres:</i>		
6108 22 10	Of synthetic fibres	Free	
6108 22 20	Of artificial fibres	Free	
6108 29	<i>Of other textile materials:</i>		
6108 29 10	Of silk	Free	
6108 29 90	Other	Free	
	<i>Night dresses and pyjamas:</i>		
6108 31 00	Of cotton	Free	
6108 32	<i>Of man-made fibres:</i>		
6108 32 10	Of synthetic fibres	Free	
6108 32 20	Of artificial fibres	Free	
6108 39	<i>Of other textile materials:</i>		
6108 39 10	Of silk	Free	
6108 39 90	Other	Free	
	<i>Other:</i>		
6108 91 00	Of cotton	Free	
6108 92	<i>Of man-made fibres:</i>		
6108 92 10	Of synthetic fibres	Free	
6108 92 20	Of artificial fibres	Free	
6108 99	<i>Of other textile materials:</i>		
6108 99 10	Of silk	Free	
6108 99 20	Of wool or fine animal hair	Free	
6108 99 90	Of other textile material	Free	
6109	T-SHIRTS, SINGLETs AND OTHER VESTS, KNITTED OR CROCHETED		

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6109 10 00	Of cotton	Free	
6109 90	<i>Of other textile materials:</i>		
6109 90 10	Of synthetic fibres	Free	
6109 90 20	Of artificial fibres	Free	
6109 90 30	Of silk	Free	
6109 90 40	Of wool or fine animal hair	Free	
6109 90 90	Other	Free	
6110	JERSEYS, PULLOVERS, CARDIGANS, WAISTCOATS AND SIMILAR ARTICLES, KNITTED OR CROCHETED		
6110 11	<i>Of wool:</i>		
6110 11 10	Jerseys	Free	
6110 11 20	Sweaters and cardigans	Free	
6110 11 90	Other	Free	
6110 12 00	Of Kashmir (cashmere) goats	Free	
6110 19 00	Other	Free	
6110 20 00	Of cotton	Free	
6110 30	<i>Of man-made fibres:</i>		
6110 30 10	Of synthetic fibres	Free	
6110 30 20	Of artificial fibres	Free	
6110 90 00	Of other textile materials	Free	
6111	BABIES' GARMENTS AND CLOTHING ACCESSORIES, KNITTED OR CROCHETED		
6111 20 00	Of cotton	Free	
6111 30 00	Of synthetic fibres	Free	
6111 90	<i>Of other textile materials:</i>		
6111 90 10	Of silk	Free	
6111 90 20	Of artificial fibres	Free	
6111 90 90	Other	Free	
6112	TRACK SUITS, SKI SUITS AND SWIMWEAR, KNITTED OR CROCHETED		
	<i>Track suits:</i>		
6112 11 00	Of cotton	Free	

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6112 12 00	Of synthetic fibres	Free	
6112 19	<i>Of other textile materials:</i>		
6112 19 10	Of silk	Free	
6112 19 20	Of wool or fine animal hair	Free	
6112 19 30	Of artificial fibres	Free	
6112 19 90	Other	Free	
6112 20	<i>Ski suits:</i>		
6112 20 10	Of silk	Free	
6112 20 20	Of wool or fine animal hair	Free	
6112 20 30	Of cotton	Free	
6112 20 40	Of synthetic fibres	Free	
6112 20 50	Of artificial fibres	Free	
6112 20 90	Other	Free	
	<i>Men's or boys' swimwear:</i>		
6112 31 00	Of synthetic fibres	Free	
6112 39	<i>Of other textile materials:</i>		
6112 39 10	Of silk	Free	
6112 39 20	Of artificial fibres	Free	
6112 39 90	Other	Free	
	<i>Women's or girls' swimwear:</i>		
6112 41 00	Of synthetic fibre	Free	
6112 49	<i>Of other textile materials:</i>		
6112 49 10	Of silk	Free	
6112 49 20	Of artificial fibres	Free	
6112 49 90	Other	Free	
6113 00 00	Garments, made up of knitted or crocheted fabrics of heading 5903, 5906 or 5907	Free	
6114	OTHER GARMENTS, KNITTED OR CROCHETED		
6114 20 00	Of cotton	Free	
6114 30	<i>Of man-made fibres:</i>		
6114 30 10	Of synthetic fibres	Free	
6114 30 20	Of artificial fibres	Free	

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6114 90	<i>Of other textile materials:</i>		
6114 90 10	Of silk	Free	
6114 90 90	Other	Free	
6115	PANTYHOSE, TIGHTS, STOCKINGS, SOCKS AND OTHER HOSIERY, INCLUDING GRADUATED COMPRESSION HOSIERY (FOR EXAMPLE, STOCKINGS FOR VARICOSE VEINS) AND FOOTWEAR WITHOUT APPLIED SOLES, KNITTED OR CROCHETED		
6115 10 00	Graduated compression hosiery (for example, stockings for varicose veins)	Free	
6115 21	<i>Other panty hose and tights:</i>		
6115 21 00	Of synthetic fibres, measuring per single yarn less than 67 decitex	Free	
6115 22 00	Of synthetic fibres, measuring per single yarn less than 67 decitex or more	Free	
6115 29	<i>Of other textile materials:</i>		
6115 29 10	Of silk	Free	
6115 29 20	Of wool or fine animal hair	Free	
6115 29 30	Of artificial fibres	Free	
6115 29 90	Other	Free	
6115 30 00	Other women's full-length or knee-length hosiery, measuring per single yarn less than 67 decitex	Free	
6115 94 00	Of wool or fine animal hair	Free	
6115 95 00	Of cotton	Free	
6115 96 00	Of synthetic fibres	Free	
6115 99	<i>Of other textile materials:</i>		
6115 99 10	Of artificial fibres	Free	
6115 99 90	Other	Free	
6116	GLOVES, MITTENS AND MITTS, KNITTED OR CROCHETED		
6116 10 00	Impregnated, coated or covered with plastics or rubber	Free	

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	<i>Other:</i>		
6116 91 00	Of wool or fine animal hair	Free	
6116 92 00	Of cotton	Free	
6116 93 00	Of synthetic fibres	Free	
6116 99	<i>Of other textile materials:</i>		
6116 99 10	Of artificial fibres	Free	
6116 99 90	Other	Free	
6117	OTHER MADE UP CLOTHING ACCESSORIES, KNITTED OR CROCHETED; KNITTED OR CROCHETED PARTS OF GARMENTS OR OF CLOTHING ACCESSORIES		
6117 10	<i>Shawls, scarves, mufflers, mantillas, veils and the like:</i>		
6117 10 10	Of silk	Free	
6117 10 20	Of wool	Free	
6117 10 30	Of cotton	Free	
6117 10 40	Of man-made fibres	Free	
6117 10 90	Other	Free	
6117 80	<i>Other accessories:</i>		
6117 80 10	Of silk	Free	
6117 80 20	Of wool	Free	
6117 80 30	Of cotton	Free	
6117 80 40	Of man-made fibres	Free	
6117 80 90	Other	Free	
6117 90 00	Parts	Free.	